

(b) and (c) Programmes on total quality management and ISO-9000 Certification system are conducted. Entrepreneurship and skills development programmes are sponsored and organised. Technical support is provided through Tool Rooms, Product-cum-process Development Centres and the Small Industries Service Institutes.

Functioning of HUDCO

- *1592. SHRI V. SREENIVASA PRASAD :
- SHRI TARA SINGH :
- SHRI VILAS MUTTEMWAR :
- SHRI PANKAJ CHOWDHARY :
- SHRI ARVIND TRIVEDI :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

- (a) whether the Government have received a series of representations/complaints about the alleged financial irregularities ;
- (b) if so, the facts thereof;
- (c) whether the Government propose to probe these irregularities;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the measures proposed to tone up the functioning of HUDCO?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (e): Comptroller and Auditor General of India received a notice from the Lawyer's Forum for Civil Liberties,

on the 8th June, 1994, regarding statutory audit report of Housing and Urban Development Corporation for 1992-93. However, before receipt of the notice from the Forum, the Comptroller and Auditor General of India had finalised his comments and review of the accounts of the Company for 1992-93. In his report, the C&AG has adversely commented on the inaccuracies in the statutory auditor's reports. C&AG did not, consider it necessary to send a reply to the Forum.

In addition, some anonymous complaints/references are received and the allegation made are examined and appropriate action is taken by HUDCO wherever required. In one such case, CBI has registered a case against one of the officers for possessing disproportionate assets.

(f) In order to strengthen the vigilance machinery of HUDCO, Government of India recently appointed an officer on deputation as Chief-Vigilance Officer reporting directly to Chairman and Managing Director, HUDCO.

[*Translation*]

Raw Material for Fertilizers

*1593. SHRI NITISH KUMAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether raw material is mostly imported for manufacturing chemical fertilizers in the country;
- (b) if so, the percentage of raw material being imported at present; and
- (c) the steps taken by the Govern-